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THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): No such news-item has appeared in the Hindustan Tiems dated the 1st January, 1999 as stated by the Hon-'ble Memebr of Parliament in his question, However, such a news-item was published in the Hindustan Times (Delhi Edition) on 1st February, 1999. The Government's atention has bene drawn to the said newsitem on the proposed Amendment of Land Acquisition Act, 1894. It is not, however, a fact that the Government has started rethinking on rehabilitation aspect on the basis of such write-ups in news-items. In the draft Land Acquisi-ton (Amendment) Bill, 1988, there were necessary provision in the various clauses of the proposed bill to provide necessary legal powers to the Competent Authorities for effective implementation of the National Policy on Resettlement and Rehabilitation as well as existing State legislations on the subject for the time being in vogue in several States.

Model villages in Andhra Pradesh

298. DR. Y. LAKSHMI PRASAD: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) the number of villages in Andhra Pradesh developed as model villages under the Centrally sponsored Rural Sanitation Programme;
- (b) the amount earmarked for this purpose during the year, 1998-99.
- (c) whether Government of Andhra Pradesh have sent specific Project to Central Government for approval and release of funds under the Programme;
 - (d) if so, the details thereof; and
- (e) the likely time frame for clearance of the project if any, under consideration by Central Government?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL); (a) to (e) Andhra Pradesh has so far sent eighteen proposals for the development of model villages under the Centrally Sponsored Rural Sanitation Programme (CRSP). As against the total cost of the Projects amounting to Rs. 108.416 lakh, Rs. 68.397 lakh have so far been released of which State Government has reported as expenditure of Rs. 20.580 lakh. Subsequent instalments could not be released as the utilisation was not up to the mark. No proposal has been received from the State Government during 1998-99.

to Unstarred Questions

New Proposal to Modernise NTC Mills

299. SHRI GURUDAS DAS GUPTA: SHRI JALALUDIN ANSARI:

Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that a new proposal to rationalise and modernise the National Textile Corporation (NTC) mills has been under consideration of Government; and
 - (b) if so, the. details thereof?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) and (b) On the basis of a unit-wise viability study made by NTC, Government is considering a revised turn around strategy for the viable subsidiaries of NTC along-with the viable mills under them, keeping in view the BIFR norm of the net worth of these mills turning positive, within the period prescribed by BIFR. The interest of the workers will be kept in view in the revival plan.

विभिन्न क्षेत्रों को प्रौद्योगिकी उन्नयन कोष का वितरण

300. श्री कपिल सिब्बल:

श्री राज मोहिन्द्र सिंह :

क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने देश के वस्त्र उद्योगों में उपयोग होने वाली तकनीक का विकास करके उत्पादन बढाने के